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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

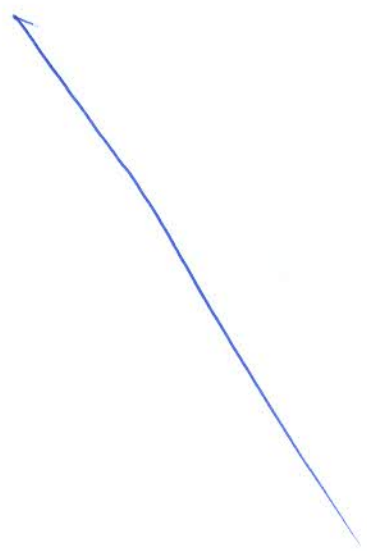
CP (IB) No. 1084/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M

Name of the Company	MSTC Ltd. -Vs- Sanjay Sureka		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. Jishnu Saha, Sr. Counsel
 - 2. Rajarshi Dutta, Adv.
 - 3. Rahul Anndy, Adv.
 - 4. ~~Raj~~ Aniruddha Sen Gupta
Swapan Mitra for the respondents
- } MSTC.
- Rethy.
30/8/18
- S. Mitra
30/8/18



102. 30-08-2018 - CP(IB) No. 1084/KB/2018 - MSTC Ltd. Vs. Sanjay Sureka

O R D E R

The Ld. Counsel for the Petitioner appeared. The Ld. Counsel for the Respondent also appeared.

The Ld. Counsel for the Petitioner submitted that he seeks to withdraw the Petition in view of the Order of the Apex Court relating to personal guarantor.

Permission to withdraw the Petition is granted with liberty to file fresh Petition, if any.

The CP(IB) No. 1084/KB/2018 stands withdrawn and disposed of.

Sd

(Madan B Gosavi)
Member(Judicial)